

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 70**  
ANSWERED ON 02.02.2021

**Infrastructure Facilities to the Panchayats in Bihar**

70. DR. ALOK KUMAR SUMAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that the Government is implementing various schemes to provide adequate infrastructure facilities to the Panchayats in Bihar especially in district Gopalganj;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide computer with network connectivity in all districts of Bihar for adequate functioning of panchayats;
- (d) if so, the details thereof; and
- (e) the steps taken to digitize district and village panchayats for greater devolution of powers to panchayats?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) Panchayat being a State subject, providing infrastructure facilities to Gram Panchayat (GPs) is primarily the responsibility of concerned State Government. However, under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, this Ministry has been supplementing the efforts of State governments in this regard by providing financial support to States including Bihar for certain infrastructural facilities such as Gram Panchayat Bhawans, computers and peripherals for GPs on a limited scale.

The details of no. of GPs for which computers approved under Annual Action Plan of RGSA since 2018-19 to 2020-21 to the State of Bihar is as under:

| 2018-19 | 2019-20 | 2020-21 |
|---------|---------|---------|
| 352     | 531     | 531     |

(e) Towards steps taken to digitize district and village panchayats, the Ministry of Panchayati Raj (MoPR) is implementing e-GramSwaraj and other e-Governance

Applications under e-Panchayat Mission Mode Project (MMP) which address planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, etc. thereby improving transparency, accountability and governance at Panchayat level and are listed at **Annexure**. These applications are available to all the Gram Panchayats. The State legislatures are to consider the 29 Subjects illustratively set out in the Eleventh Schedule for devolution to the Panchayats.

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## e-Governance Applications

| Sl. No. | Application                             | Description  |
|---------|---|--|
| 1       | <b>eGramSwaraj</b>                      | <p>The application has been developed amalgamating the functionalities of currently available applications in the e-panchayat Mission Mode Project (MMP). The application subsumes the e-FMS applications comprising of PlanPlus, ActionSoft, PRIASoft and National Asset Directory (NAD) along with the Area Profiler Application with LGD acting as the underlying Panchayat directory. The application aims to bring in better transparency and strengthening the e-Governance through decentralized planning, process reporting and work-based accounting. Salient features of eGramSwaraj Application are</p> <ul style="list-style-type: none"> <li>• Work-flow Enabled</li> <li>• Assets available on Gram Manchitra GIS,</li> <li>• Supports multi-tenancy; multiple tenants in the same instance and</li> <li>• Strong Authentication Mechanism based on open source technologies.</li> </ul> |
| 2       | <b>National Panchayat Portal (NPP)</b>  | <p>Dynamic Web site for each Panchayat (i.e. ZPs, BPs &amp; GPs) to share information in public domain. NPP facilitates seamless access to the information and services provided by the local bodies.</p> <p>NPP creates dynamic websites for State Panchayati Raj Departments and each Panchayat can configure their website to be accessed using a URL of their choice.</p>  |
| 3       | <b>Local Government Directory (LGD)</b> | <p>Captures all details of local governments and assigns unique code. Also maps Panchayats with Assembly and Parliamentary Constituencies.</p>   |
| 4       | <b>ServicePlus</b>                      | <p>A dynamic metadata-based service delivery portal to help in providing electronic delivery of all services in all States. The functionality of the erstwhile Grievance Redressal Application has also been subsumed into this Application.</p> <p>ServicePlus offers benefits to both Government and citizens:</p> <p><b>Benefits to Government</b></p> <ul style="list-style-type: none"> <li>• <i>Enables configuring of all rules associated with service delivery and thus ensures delivery of services as per defined rules.</i></li> <li>• <i>Provides quick, efficient and transparent delivery of both informational and transactional services to citizens and efficient monitoring of application processing.</i></li> <li>• <i>Defines work flow for each service &amp; kiosk policy in terms of role.</i></li> </ul>   |

|   |  |  |
|---|--|--|
|   |  | <ul style="list-style-type: none"> <li>• <i>Streamlines workflows, reduces workload of Government departments and improves efficiency in service delivery</i></li> </ul> <p><b>Benefits to Citizens</b></p> <ul style="list-style-type: none"> <li>• <i>Provides an integrated single, unified portal to the citizens (single-window)</i></li> <li>• <i>Enables citizens to query on their entitlement to various services provided across the country on a single window.</i></li> <li>• <i>Provides services which are fully aligned with the actual service delivery processes/rules and thus ensures correctness/validity of certificate.</i></li> <li>• <i>Workflow for issue of certificate can be configured dynamically based on the applicant's requirement.</i></li> <li>• <i>Captures all relevant documents from citizens only once and thus provides convenience to the citizen.</i></li> </ul> |
| <b>5 Social Audit and Meeting Management (SAMM)</b> | <p>Social Audit application aims to understand, measure and verify work under different schemes done by the Panchayat and further to improve social performance of respective Panchayats. Social Audit process involves Auditing of various schemes by Social Auditor and Social Audit Facilitator and submission of audit report</p> <p>The Application facilitates Social Audit process by providing requested information to social auditor, captures audit report and action taken by Panchayat/Local body.</p>  |  |
| <b>6 Trainings Management</b>                       | <p>Portal to address training needs of stakeholders including citizens, their feedback, training materials etc.</p> <p>It is a single platform for government officials and elected representatives in a State to log in their training needs and training organizations including Government to address and manage these requirements.</p> <p>The Application also maintains a database of participants (viz. Elected Representatives/ Department officials). There is a provision for capturing feedback from the participants thereby using them in further analysis.</p> |  |
| <b>7 GramManchitra (GIS)</b>                        | <p>A spatial layer to view all data generated by all Applications on a GIS map for decision-making and visualizing interventions.</p>  |  |

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